efficiency of our plants various steps are being taken. Teams have gone round the country and suggestions have come forth which are being put into action.

Shri Iqbal Singh: May I know whether some survey was conducted with regard to transport facilities and whether only 64 per cent of the road transport facilities were being utilised? If it is so, what action has been taken by the Planning Commission?

Shri Nanda: So far as a detailed answer to this question is concerned, I shall need notice.

Dr. K. L. Rao: May I know whether Government is considering shortening the present procedures which are the main cause for the delay in the progress of the power projects?

Shri Nanda: As I said, teams went round the country and brought several suggestions. This is one of those suggestions.

Shri Harish Chandra Mathur:
Apart from the real and intrinsic shortages which can be met only by more generation and other things, may I know as to what has been suggested and done by way of better utilisation of the present resources?
Were any suggestions made regarding better utilisation of the present resources which is not there because of administrative deficiencies?

Shri Nanda: Yes, Sir. One of the very important directions in which steps are now being taken is to have a co-ordinated operation, that is, extension of the grid system in regions, and also to move on towards an All-India grid system.

Synthetic Drug Factory at Hyderabad

- *10. Shri Kolla Venkaiah: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether the construction of the Synthetic Drug Factory at Hyderabad has commenced;

- (b) if so, when it will go into production; and
 - (c) if not, why not?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

- (b) Early in 1966.
- (c) Does not arise.

Shri Kolla Venkaiah: May I know the capacity of the factory and whether any recruitment of officers and staff has taken place and, if so, the number of people from each State?

Shri Kanungo: Apprentices have been recruited not specifically for this plant but for the whole operation of the project. The first batch of them is now under training and by early next year they will be sent out to USSR.

स्कूलों में टेलीविजन

*११ श्री भक्त दर्शन: श्री भागवत झा ग्राजाद:

क्या **सूचना श्रौर प्रसारण** मंत्री ३० श्रगस्त, १९६२ के तारांकित प्रव्न संख्या ७०५ के उत्तर के सम्बन्घ में यह बताने की कृपा करेंगे कि:

- (क) दिल्ली में टेलीविजन के द्वारा शिक्षा देने का जो कार्यक्रम चल रहा है क्या उसका वैज्ञानिक ग्रध्ययन उस बीच समाप्त हो गया है;
- (ख) यदि हां, तो उससे कौन से निष्कर्ष निकले हैं ; ग्रीर
- (ग) उन निष्कर्षों के म्रनुसार क्या कार्यवाही की जा रही है?

सूचना ग्रौर प्रसारण मंत्रालय में उपमंत्री (श्री शाम नाथ): (क) जी हां।

- (ख) फ़ोर्ड फाऊन्डेशन के सलाहकार से, जिन्होंने इस बारे में ग्रध्ययन कार्य किया है, रिपोर्ट का इन्तजार किया जा रहा है।
 - (ग) सवाल नहीं उठता।

- [(a) Yes, Sir.
- (b) The report of the evaluation is awaited from the Ford consultant who conducted it.

Oral Answers

(c) Does not arise].

श्री भक्त दर्शन : श्रीमन, में यह जानना चाहता हूं कि फोर्ड फाउन्डेशन की रिपोर्ट के ग्राने की कब तक उम्मीद की जाती है?

Shri Sham Nath: I suppose, we will get the report within about months.

Shri Bhagwat Jha Azad: know whether apart from the Ford Foundation any assessment has been made and whether on the basis that report Government consider the desirability of extending its use other big cities as well?

Shri Sham Nath: Yes, Sir; besides the preliminary investigation which has already been conducted, we have received reports from classroom teachers and on their basis and on the basis of personal contacts with school teachers, we are of the opinion that this TV service has been very useful.

श्री कछवाय: मैं जानना चाहता हं कि इस काम में अब तक कितना खर्च हआ

श्री शामनाथ: इस में गवर्नमेंट ग्राफ ं इंडिया को ४ लाख, २६ हजार रु० खर्च र्किरना है ग्रौर जहां तक फोर्ड फाउन्डेशन 🕅 ग्रान्ट का ताल्लुक है, वह ४ लाख, ७४ हजार, 🗗 ४०० डालर्स है।

Arrears of Rent

*12. Shri K. C. Pant: γ Shri Morarka:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that more than Rs. 32 lakhs are in arrears respect of rent due from Government departments, servants, Government foreign missions, etc.;

- (b) if so, since when it is due;
- (c) the reasons for the same; and
- (d) the steps taken to recover amount?

The Deputy Minister in the Ministry of Works Housing and Supply (Shri P. S. Naskar): (a) to (d). statement is laid on the Table of the House, [See Appendix I, annexure No. 1].

Shri K. C. Pant: May I know why such large outstandings are allowed to accrue particularly in the case of Government servants and Government Departments when it is relatively easy to make adjustments either from out of their salaries or by book adiustments?

Mr. Speaker: The statement savs that they are being deducted their monthly salaries.

Shri K. C. Pant: Some amounts are outstanding since before 1955.

Shri P. S. Naskar: In the statement it has been stated that the maximum amount of money is due from Government servants but it is not exactly an arrear. It is a matter of book adjustment and we are taking all possible steps to expedite the book adjustments.

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): May I add to the reply given by my colleague that the question raised by Shri K. C. Pant can be answered in this way? The total amount was due then was Rs. 8.20 crores. As against that, the arrears today only Rs. 3 lakhs while in the other case, where the arrears today are round about Rs. 18 to 20 lakhs, the total demand was Rs. 14 crores. You will realise that very little is outstanding.

श्री प्रकाशवीर शास्त्री: क्या मैं जान सकता हूं कि इन सरकारी कर्मचारियों, सरकारी विभागों ग्रौर विदेशी मिशन्स के भ्रतिरिक्त देश के कुछ प्रमुख व्यापारियों भौर